

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.227/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President



SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE COMPANY :

Rajiv Kapur & Ors.
V/S
The Registrar of Companies & Ors.

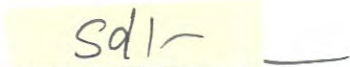
SECTION OF THE COMPANIES ACT: 560(6)

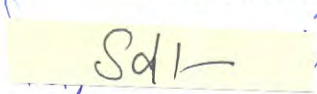
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MANISH RAJ	Company prosecutor	For Roc, Delhi	
2.	ANAND M. MISHRA	ADV.	RESP. No. 3+4	

ORDER

Learned counsels for the ROC as well as for Respondents No. 3 & 4 request for further time to file reply. Let the needful be done within two weeks by serving a copy in advance on the counsel for the petitioner. Rejoinder, if any, be filed within one week thereafter.

List for further consideration on 26.05.2017


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R.VARADHARAJAN)
MEMBER (JUDICIAL)

25.4.2017
Vineet